

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 2432
ANSWERED ON 10/12/2024**

ALLOCATION UNDER DAY-NRLM

2432. DR. BACHHAV SHOBHA DINESH:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of SHGs and Women-led SHGs, village/district-wise, particularly for Dhule and Nashik districts of Maharashtra;**
- (b) the details of central funds granted, allocated, released, and utilised from 2014-15 till date under the DeendayalAntyodayaYojana - National Rural Livelihoods Mission (DAY-NRLM), State/UT and district-wise particularly Dhule and Nashik districts of Maharashtra;**
- (c) whether the Government is planning to provide drones to women Self Help Groups (SHGs) for agriculture and related purposes, if so, the details thereof;**
- (d) the criteria adopted for selecting SHGs and the process involved therein;**
- (e) the total funds allocated for the implementation of the said project along with the timeline set for the same; and**
- (f) the details of central funds granted, allocated, released, and utilised from conception of scheme till date, district-wise, particularly Dhule and Nashik districts of Maharashtra?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(DR. CHANDRA SEKHAR PEMMASANI)**

(a): Under DeendayalAntyodayaYojana - National Rural Livelihoods Mission (DAY-NRLM), a total of 10.05 crore women have been mobilised into 90.87 lakh Women Self-Help Groups (SHGs) in the country, including 6,40,719 SHGs mobilised in the State of Maharashtra, out of that 12,756 SHGs are in Dhule district and 27,497 SHGs are in Nashik district in Maharashtra, till October, 2024. The village/district-wise details of SHGs mobilised in the

States and UTs including Maharashtra under DAY-NRLM are available on the portal at <https://nrlm.gov.in>.

(b): The State/UT- wise details of central funds granted/allocated, released and utilised from 2014-15 till November, 2024 under the NRLM are given at Annexure-I. The Central share funds are released to the State Governments and not to the districts.

(c) to (f): 'Namo Drone Didi' is a Central Sector Scheme of the Ministry of Agriculture and Farmer's Welfare, for providing drones to the selected Women Self Help Groups (SHGs) with an outlay of Rs. 1261 Crores for the period from 2023-24 to 2025-26. The scheme aims to provide drones to 15,000 selected Women SHGs. Under this scheme, provision is for Central Financial Assistance (CFA) @ 80% of the cost of drone and accessories/ancillary charges up to a maximum of Rs. 8.00 lakhs per drone to the selected women SHGs. Out of the total 15,000 drones to be supplied under the scheme, the first 500 drones have been procured by Lead Fertilizer Companies (LFCs) in 2023-24, using their internal resources and distributed to the selected SHGs, which include 30 drones supplied to SHGs of the State of Maharashtra. During the financial year 2024-25, a total of 3090 drones have been allocated to the States, out of which 325 are for the State of Maharashtra. One of the members of the select women SHGs shall receive mandatory drone pilot training and additional training for agriculture purpose for nutrient and pesticide application. The other member/ family member of the SHGs with inclination to take up repairs of electrical goods, fitting and mechanical works selected by the State Level Committee shall be trained as drone assistant. The drones provided to the SHGs will be used by them for providing rental services to the farmers for spraying of liquid fertilizers and pesticides.

The Committee at State level with members drawn from Department of Agriculture/Agricultural Engineering of the State, Rural Development, State Mission Directorate of DAY-NRLM, State Cooperative Department, Lead Banks/ National Bank for Agriculture & Rural Development (NABARD), representatives of Lead Fertilizer company nominated for the State, Indian Council of Agricultural Research (ICAR)/State Agricultural Universities (SAUs)/KrishiVigyanKendras (KVKs) is responsible for selection of appropriate clusters for drone usage, selection of the progressive women SHGs under DAY - NRLM in the States in the identified clusters for providing drones, selection of members of the women

SHGs for drone pilot and drone assistant training, assessment of district-wise drone usage, identification of existing gap, availability and future requirements of drone usage, providing/ensuring business to selected Women SHGs in coordination with the LFCs and Pesticide companies etc.

Drone allotment to the States have been made based on the total cropped area, total amount of nano fertilizer usage and the number of SHGs to ensure equitable access. So far, no funds have been released under the Namu Drone Didi scheme to the States/UTs.

Referred in reply to part (b) of Lok Sabha Unstarred Question No. 2432 to be answered on 10.12.2024 regarding "Allocation under DAY-NRLM"

Allocation, release and expenditure under NRLM from 2014-15 up to 30th November 2024

(Rs.in Crore)

SL No	State/UT	Central Allocation	Central Releases	Expenditure*
1	Andhra Pradesh	1706.74	1167.43	1815.40
2	Bihar	6181.41	6309.94	11003.80
3	Chhattisgarh	1372.50	1256.54	2210.12
4	Goa	48.04	33.50	47.58
5	Gujarat	978.73	778.83	1288.54
6	Haryana	576.25	276.56	423.00
7	Himachal Pradesh	243.11	207.41	236.86
8	Jammu & Kashmir	741.25	784.43	895.11
9	Jharkhand	2329.41	2127.40	3880.92
10	Karnataka	1989.90	1439.88	2422.15
11	Kerala	891.61	635.76	1050.10
12	Madhya Pradesh	2941.16	1924.23	3669.09
13	Maharashtra	3755.26	3019.77	5190.06
14	Odisha	2981.79	2963.53	4966.82
15	Punjab	279.96	180.78	286.50
16	Rajasthan	1493.50	1391.54	2381.89
17	Tamil Nadu	2338.05	2047.94	3879.69
18	Telangana	1074.10	401.51	600.95
19	Uttar Pradesh	8896.06	6565.93	10595.46
20	Uttarakhand	468.61	491.79	542.56
21	West Bengal	3320.76	3069.66	4920.20
22	A&N Islands	35.25	24.50	19.74
23	Daman & Diu and Dadra & Nagar Haveli	34.50	12.88	9.36
24	Lakshadweep	17.14	4.82	9.71
25	Ladakh	43.89	23.77	12.18
26	Puducherry	95.75	64.03	52.38
27	Arunachal Pradesh	605.30	438.76	455.28
28	Assam	2417.06	2279.12	2640.88
29	Manipur	638.15	231.21	212.37
30	Meghalaya	947.55	823.36	727.68
31	Mizoram	749.58	344.75	322.45
32	Nagaland	1013.83	546.54	533.14
33	Sikkim	329.13	99.65	95.85
34	Tripura	1453.58	992.46	1103.50
	Total	52,988.91	42,960.20	68,501.29

Note: Expenditure reported by the State/UT is against Central share and State share releases and other receipts.
